IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A No.148 of 1993

Date of decision: 7.7.1993

J Sahabuddeen

- Applicant

Mr MR Rajendran Nair

Advocate for applicant

Versus

- 1 Inspector of Post Offices, Nedumangad.
- 2 Senior Superintendent of Post Offices, Trivandrum South.

Respondents

Mr Joy George, ACGSC

Advocate for respondents

CORAM

Hon ble Mr Justice C Sankaran Nair, Vice Chairman

Hon ble Mr R Rangarajan, Administrative Member.

JUDGMENT

C Sankaran Nair (J), Vice Chairman

We have heard learned counsel for the petitioner and the Standing Counsel for the respondents.

- We direct that the result of the selection may be announced after assessing merits of the applicant also, in accordance with law. Respondents shall consider all the contentions raised herein, though we do not propose to consider them and express any opinion.
- 3 Application disposed of. No costs.

R Rangarajan

R Rangarajan Administrative Member Mankavannair

C Sankaran Nair (3) Vide Chairman

7-7-1993